

SCHEDULE I

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF MASA CONCRETE PLANTS INDIA PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	MASA CONCRETE PLANTS INDIA PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	24 JANUARY 2007
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	REGISTRAR OF COMPANIES - BANGALORE
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTIFICATION NUMBER OF CORPORATE PERSON	U29296KA2007FTC041561
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	WORKAFELLA BUSINESS CENTER, 150/1, INFANTRY ROAD BANGALORE KA 560001 IN
6.	LIQUIDATION COMMENCEMENT DATE IN RESPECT OF CORPORATE PERSONs	22 DECEMBER 2021
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	NAME: ANAGHA ANASINGARAJU ADDRESS: 1-2, AISHWARYA SANKUL, 17 G.A. KULKARNI PATH, OPP. JOSHI'S RAILWAY MUSEUM, KOTHRUD, PUNE – 411038 Email id: rp.anagha@kanjcs.com TELEPHONE NO: 020-25466265/ 65204591 REGISTRATION NO: IBBI/IPA-002/IP-N00247/2017-18/10732

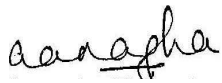
8.	LAST DATE FOR SUBMISSION OF CLAIMS	21 JANUARY 2022
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Notice is hereby given that the MASA CONCRETE PLANTS INDIA PRIVATE LIMITED has commenced voluntary liquidation on 22 December 2022.

The stakeholders of MASA CONCRETE PLANTS INDIA PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 21 January 2022, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Anagha Anasingaraju
Liquidator

Date: 23 December 2021

Place: Pune